

the attention of the House, through you, and also I would like to appeal to the Government to take immediate steps for the welfare of the Tamil fishermen, to give permanent security to the Tamil Fishermen in Katchathivu. Thank you

MR. SPEAKER: Now Papers to be laid.

PAPERS LAID ON THE TABLE

13.2½ hrs.

Report of the Comptroller and Auditor General of Indian Union Government, No. 151 (1) of the (No. 9 of 1995) (Commercial)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): Sir, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India Union Government (No. 9 of 1995) - (Commercial) - Electronics Trade and Technology Development Corporation Limited under article 151(1) of the Constitution.

[Placed in library See No. LT 7801/95]

Report of the Law Commission on Custodial Crimes

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table a copy of the One Hundred and Fifty-Second Report (Hindi and English versions) of the Law Commission on 'Custodial Crimes',

[Placed in Library See No. LT 7802/95]

Report of the Comptroller and Auditor General of India, Union Government -(No. 7 of 1995) - (Commercial) etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Krishna Sahi, I beg to lay on the Table-

(1) A Copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India — Union Government (No. 7 of 1995) — (Commercial) — Instrumentation Limited.

[Placed in library seen No. LT 7803/95]

- (ii) Report of the Comptroller and Auditor General of India — Union Government (No. 8 of 1995) — (Commercial) — H.M.T. Limited (Machine Tool Business Group).

[Placed in Library see No. LT 7804/95]

(2) A copy each of the following Notifications (Hindi and

English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :-

- (i) S.O. 444(E) published in Gazette of India dated the 18th May, 1995 notifying the Laxmi Board and Paper Mills Limited, Kalyan, Maharashtra, as a Mill producing Newsprint.
- (ii) S.O. 445(E) published in Gazette of India dated the 18th May, 1995 making certain amendments in the Notification No. S.O. 947(E) dated the 14th December, 1993.

[Placed in Library see No. LT 7805/95]

Notifications under sub-section (2) of section 3 of the All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASHIK): Sir, on behalf of Shrimati Margaret Alva, I beg to lay on the Table- A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :-

- (1) G.S.R. 361(E) published in Gazette of India dated the 25th April, 1995 constituting the Joint Cadre Authority for the Indian Administrative Service, Indian Police Service and Indian Forest Service Joint Cadres of Arunachal Pradesh-Goa-Mizoram-Union Territories as mentioned in the Notification.
- (2) The Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1994 published in Notification No. G.S.R. 887 (E) in Gazette of India dated the 29th December, 1994.
- (3) The Indian Police Service (Pay) Ninth Amendment Rules, 1994 published in Notification No. G.S.R. 888(E) in Gazette of India dated the 29th December, 1994.
- (4) The Indian Forest Service (Pay) Third Amendment Rules, 1994 published in Notification No. G.S.R. 593 in Gazette of India Dated the 3rd December, 1994.

[Placed in library see No. LT 7806/95]

Report of the Comptroller Auditor General of India Union Government (No. 6 of 1995) - Commercial)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Bhuvanesh Chaturvedi, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 6 of 1995) - (Commercial) - Electronics Corporation of India Limited, under article 151(1) of the Constitution.

[Placed in library see No. LT 7807/95]

Statement showing reasons for delay in laying the soyabean Grading and Marking Rules 1993 and Walnut Grading and Marking (Amendment) Rule 1993

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI HARJIBHAI PATEL) Mr Deputy Speaker, Sir I beg to lay on the Table a Statement* (Hindi and English versions) showing reasons for delay in laying the Soyabeans Grading and Marking Rules 1993 and the Walnuts Grading and Marking (Amendment) Rules 1993

[English]

Annual Accounts of the All India Institute of Medical Sciences, New Delhi for 1992-93 together with Audit Report thereon under All India Institute of Medical Science Act 1956 and Statement showing reasons for delay in laying their papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR C SILVERA) Sir, I beg to lay on the Table

- (1) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences New Delhi for the year 1992-93 together with Audit Report thereon, under section 18 of the All India Institute of Medical Sciences Act 1956
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in library see No LT 7809/95]

Annual Accounts of the Central Council for Research in Ayurveda and Siddha New Delhi for 1993-94 together with Audit report thereon and Statement showing reasons for delay in laying these papers etc

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR)

Sir, I beg to lay on the Table -

- (1) A copy of the Annual Accounts** (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1993-94 together with Audit Report thereon
- (2) Statement (Hindi and English versions) showing reasons for delaying the papers mentioned at (1) above

[Placed in library see No LT 7810/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1993-94, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National

Academy of Medical Sciences (India), New Delhi, for the year 1993-94

[Placed in library, see No LT 7811/95]

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute Calcutta for the year 1993-94
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta for the year 1993-94 together with Audit Report thereon
- (iii) A copy of the Review (Hindi and English versions) by the government of the working of the Chittaranjan National Cancer Institute, Calcutta for the year 1993-94
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

[Placed in library see No LT 7812/95]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations New Delhi for the year 1993-94 alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations New Delhi for the year 1993-94
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above

[Placed in Library, see No LT 7813/95]

13.03 hrs

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha -

In accordance with the provision of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th May, 1995 agreed without any amendment to the National Environment Tribunal Bill, 1995 which was passed by the Lok Sabha at its sitting held on the 24th May, 1995"

13.03½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Forty-third Report

SHRI S MALIKARJUNAIAH (Tumkur) Sir, I beg to present the Forty-third Report (Hindi and English versions)

* These rules were laid on the table of the House on 29.3.1995

** The Annual Report of the Central Council for Research in Ayurveda and Siddha, New Delhi for the year 1993-94 was laid on the Table of the House on the 19th December 1994